

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP107/17	Hearing	433 (e)	Cummins Generator Technologies India Pvt.Ltd., Vs RA Powers Gen Engrs.P.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K S PONNAPPA
ADVOCATE
8762237681

ADVOCATE FOR
PETITIONER



Heard counsel for petitioner is present. He reported that notice sent to respondent is served. He is directed to file proof by obtaining information from India Post website. None appeared for respondent. Respondent is called, absent.

For filing proof, list on 12.04.2017. In the meanwhile, petitioner to comply the relevant provisions and rules under the I&B Code.


MEMBER (J)


MEMBER (T)